

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the corporate
debtor:Freeworld Exports Private
Limited

Date of commencement of liquidation:

28-04-2022 List of stakeholders as on:

02-01-2026

(Amount in ₹)

SI No	Category of Stakeholders	Summary of Claims Received		Summary of Claims admitted		Amount of Contingent Claims	Amount of claims rejected	Amount of Claims under verification	Details in Annexure	Remarks, if any
		No of Claims	Amount	No of Claims	Amount					
1	Unpaid insolvency resolution process costs									NA
2	Liquidation costs incurred till date									NA
3	Secured financial creditors	2	51,68,99,002	2	51,68,99,002	-	-	-	1	NA
4	Unsecured financial creditors	-	-	-	-	-	-	-	2	
5	Operational creditors (Workmen)	-	-	-	-	-	-	-	3	
6	Operational creditors (Employees)	8	67,35,988	8	15,18,994	-	52,16,994.00	-	4	
7	Operational creditors (Government Dues)	3	1,53,73,229	3	1,52,92,503	-	80,726	-	5	
8	Operational creditors (other than Workmen, Employees and Government Dues)	-	-	-	-	-	-	-	6	
9	Other stakeholders, if any (other than financial creditors and operational creditors)	-	-	-	-	-	-	-	7	
	TOTAL	13	53,90,08,219	13	53,37,10,499	-	52,97,720	-		-

Annexure 1

Name of the corporate debtor: ; Freeworld Exports Private Limited
Date of commencement of Liquidation: 28.04.2022 ; List of stakeholders as on: 02.01.2026

List of secured financial creditors

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted					
1	SERI EQUIPMENT FINANCE LIMITED	26-05-2022	9,85,74,174	9,85,74,174	Equipment Finance	2,08,00,000	yes	Kobelco Excavator	entire dues	18.47%	NA	NA	-	NA	
2	AXIS BANK	26-05-2022	41,83,24,828	41,83,24,828	Cash Credit, BG, Vehicle Finance	41,83,24,828	yes	Immovable property, Movable assets, vehicle	entire dues	78.38%	NA	NA	-	NA	
Total			51,68,99,002	51,68,99,002						96.85%					

Annexure 4

**Name of the corporate debtor: ; Freeworld Exports Private Limited
Date of commencement of Liquidation: 28.04.2022 ; List of stakeholders as on: 02.01.2026**

LIST OF OPERATIONAL CREDITORS (EMPLOYEES)

Sl. No.	Name of authorised representative, if any	Name of employee	Details of claim received		Details of claim admitted			Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Total amount of claim admitted	Amount of claim for the period of twelve months preceding the liquidation commencement date	Nature of claim					
1	V HEMPRIYA	K BALASUBRAMANIAN	21-03-2025	7,62,946	1,60,800	-	Dues to Employees	0.03%	NIL	NIL	6,02,146	
2	V HEMPRIYA	S. MATHIARASAN	21-03-2025	8,13,692	1,83,400	-	Dues to Employees	0.03%	NIL	NIL	6,30,292	
3	V HEMPRIYA	R M GOPINATH	26-03-2025	11,89,862	3,19,200	-	Dues to Employees	0.06%	NIL	NIL	8,70,662	
4	V HEMPRIYA	RAJAMANI BALAJI	16-06-2025	7,13,400	1,60,200	-	Dues to Employees	0.03%	NIL	NIL	5,53,200	
5	V HEMPRIYA	V HEMPRIYA	21-03-2025	6,80,908	1,06,000	-	Dues to Employees	0.02%	NIL	NIL	5,74,908	
6	V HEMPRIYA	V MAHENDRAN	21-03-2025	8,15,854	1,81,200	-	Dues to Employees	0.03%	NIL	NIL	6,34,654	
7	V HEMPRIYA	S VINCENT	21-03-2025	6,27,000	80,500	-	Dues to Employees	0.02%	NIL	NIL	5,46,500	
8	V HEMPRIYA	V FRANK SARGURU	11-07-2025	11,32,326	3,27,694		Dues to Employees	0.06%	NIL	NIL	8,04,632	
		Total		67,35,988	15,18,994			0.28%			52,16,994	

Note:-

The employees have submitted their claims as mentioned in the table above and they have also filed application before the Hon'le NCLT for condoning the delay . In compliance of the NCLT order dated 22.7.2025 and 06.10.2025 passed in IA Nos. 749, 750, 751, 775, 825, 1042, 1420 and 1471 of 2025, for condoning the delay in filing your claim and directing that " we direct the Liquidator to consider the claims of the Applicants as per law. Ld. Counsel appearing for the Applicants is directed to assist the Liquidator in verifying the claims from the books." . "In compliance of the NCLT order, the liquidator has admitted the claim basis the amount admitted by Resolution Professional during CIRP .

2 The employees have submitted their claims and the claims have been admitted and communication under section 40 (2) has been sent to employees. In compliance to the NCLT order as stated above in note 1.

Annexure 5

Name of the corporate debtor: ; Freeworld Exports Private Limited
Date of commencement of Liquidation: 28.04.2022 ; List of stakeholders as on: 02.01.2026

LIST OF OPERATIONAL CREDITORS (GOVERNMENT DUES)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted					
1	ESI	TAMILNADU	16-05-2022	3,93,365	3,12,639	ESI dues	NA	NA	0.06%	NA	NA	80726	NIL	
2	GST	GANJAM, ODISHA	20-05-2022	57,763	57,763	VAT & CST dues	NA	NA	0.01%	NA	NA	--	NIL	
3	COMM TAX OFFICER	KARIMNAGAR	22-05-2022	1,49,22,101	1,49,22,101	Entry Tax & VAT dues as per assessment Orders	NA	NA	2.80%	NA	NA	--	NIL	
	Total			1,53,73,229	1,52,92,503				2.87%			80,726		

